NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2017

NAME OF THE PETITIONER(S)

: UMA BALASUBRAMANIAM

NAME OF THE RESPONDENT(S)

: SWAMY PUBLISHERS PVT LTD +5

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

KARTHIK RAM MOHANI For SRS Associates.

Coursel for Respondent

G. v. Mr.

ORDER

Counsel for petitioner present. Proxy representing counsel for respondents present and stated that the counsel on record could not attend before the Tribunal due to personal inconvenience. He prayed time for making submissions. Time is extended at request. Put up on 13.12.2017 at 10.30 A.M.

-Sd -

K Anantha Padmanabha Swamy Member (Judicial)